

Name of the Corporate Debtor: M/s Blossom Grocery &amp; Foods India Private Limited.

Date of commencement of liquidation:

06.12.2023

List of Stakeholders as on:

31.01.2024

## List of Operational Creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of Claimant      |            | Details of claim received |                   |                          | Details of claim admitted |   |  |  |                            |  |                          |                                    | Remarks, if any |
|---------|--------------------------|------------|---------------------------|-------------------|--------------------------|---------------------------|---|--|--|----------------------------|--|--------------------------|------------------------------------|-----------------|
|         | Department               | Government | Date of receipt           | Amount claimed    | Amount of claim admitted | Nature of claim           | Amount covered by lien or attachment pending disposal | Whether lien or attachment removed? (Yes/No) | % share in total amount of claims admitted | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification |                 |
| 1       | Income Tax - TDS 1(1)(3) | Central    | 03-01-24                  | 115,310.00        | 115,310.00               |                           |   |  | 0.07%                                      |                            |  |                          |                                    |                 |
|         | <b>Total</b>             |            |                           | <b>115,310.00</b> | <b>115,310.00</b>        |                           | -   |  | <b>0.07%</b>                               | -                          | -  | -                        | -                                  |                 |